

Before the Appellate Tribunal for Electricity
(Appellate Jurisdiction)

Appeal Nos. 104, 105 & 106 of 2012

Dated :15th January, 2013

Present : Hon'ble Mr. Justice M. Karpaga Vinayagam, Chairperson
Hon'ble Mr. Rakesh Nath, Technical Member

Tata Power Company Ltd. Appellant (s)

Versus

Maharashtra Electricity Regulatory Commission ...Respondent (s)

Counsel for the Appellant(s): Mr. Amit Kapur
Mr. Vishal Anand
Ms. Awantika Manohar

Counsel for the Respondent(s): Mr. Buddy A. Ranganadhan
Mr. Richa Bharadwaja

ORDER

As agreed by the learned counsel for the parties, post the matters for hearing on **4th & 6th February, 2013.**

(Rakesh Nath)
Technical Member

(Justice M. Karpaga Vinayagam)
Chairperson

ts/vs